

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:468

ANSWERED ON:24.11.2006

ILLEGAL OCCUPATION ON DDA LAND

Singh Deo Smt. Sangeeta Kumari;Yadav Shri Giridhari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names of the colonies built on encroached land of Delhi Development Authority (D.D.A.);
- (b) whether the officials of DDA have indirectly occupied the DDA land;
- (c) whether this is a hurdle in removing illegal occupation on DDA land;
- (d) if so, whether the Government has investigated the role of DDA officials;
- (e) if so, the number of DDA officials found involved in such activities; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(f): The information is being collected and will be laid on the Table of the Sabha.